

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 8981 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Sri Dibyajyoti Mahanta
District & Sessions Judge,
Golaghat

Dated Guwahati, the August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ(G) 8119/2023 dated 08.08.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025, to travel to Mumbai, Maharashtra along with your wife and two sons, w.e.f 16.10.2023 to 25.10.2023 (tentatively), by the shortest possible route, as per existing Rules.

You have also been allowed to draw advance payment of Rs. 96,000/-.

Thanking you,

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 8981-8984 /A.
Copy to:-

Dated 25th August, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR(VIGILANCE)

24.08.2023